

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 24/2003

R.P. Jaronde, S/o. Shri  
P.R. Jaronde, Aged about  
50 years, Telephone Operator,  
Vehicle Factory, Jabalpur (M.P.),  
R/o. Sector-II, Qr. No. 2724,  
VFJ Estate, Jabalpur.

... Applicant.

V e r s u s

1. The Union of India,  
Through the Secretary,  
Ministry of Defence,  
New Delhi.
2. The Secretary,  
Ordnance Factory Board,  
Shaheed Khudiram Bose Road,  
Kolkatta.
3. The Sr. General Manager,  
Ordnance Factory Board,  
Vehicle Factory, Jabalpur.
4. The Works Manager (Admn.),  
Vehicle Factory,  
Jabalpur.
5. Mr. Ashok Kumar,  
Telephone Operator Gr-I,  
Ordnance Clothing Factory,  
Shahjahanpur (U.P.).

... Respondents

Counsel :

Shri Manoj Sharma for the applicant.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.  
Hon'ble Shri Sarweshwar Jha - Member (Admnv.).

O R D E R (Oral)

(Passed on this the 24th day of January, 2003)  
Heard.

2. The applicant has approached this Tribunal against the seniority assigned to respondent No. 5 and for assigning him seniority above respondent No. 5 as reflected in the seniority list, a copy of which is placed at Annexure A/3. It is also observed that the applicant has submitted a number of representations to

the respondents in the matter. The last representation of the applicant as submitted to the respondents is placed at Annexure A/6. The learned counsel for the applicant has further clarified that he has submitted with Annexure A/6 copies of the previous representations submitted to the respondents for their ready reference and consideration. So far he has not received any reply to these representations.

3. Above being the case, we are of the view that the appropriate course at this stage would be to dispose of this OA with directions to the respondents to consider the representations of the applicant already pending with them and dispose them of by issuing a reasoned and speaking order as per law and as per the rules relating to the subject within a period of two months from the date of receipt of this order. With this, this original Application stands disposed of in terms of above directions.

Sarweshwar Jha

(SARWESHWAR JHA)  
MEMBER (A)

N.N. Singh

(N.N. SINGH)  
VICE CHAIRMAN

प्रांकन सं. नो. ८३  
जलपुर, दि. ....

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